

No. 46A: Outward Remittances under the Liberalised Remittance Scheme for Resident Individuals

(US \$ million)

| Purpose | 2004-05 | 2005-06 | 2006-07 | 2007-08 | 2008-09 |
|-----------------------------------|------------|-------------|-------------|--------------|--------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. Deposit | 9.1 | 23.2 | 19.7 | 24.0 | 30.4 |
| 2. Purchase of immovable property | 0.5 | 1.9 | 8.5 | 39.5 | 55.9 |
| 3. Investment in equity/debt | — | — | 20.7 | 144.7 | 151.4 |
| 4. Gift | — | — | 7.4 | 70.3 | 133.0 |
| 5. Donations | — | — | 0.1 | 1.6 | 1.4 |
| 6. Others** | — | — | 16.4 | 160.4 | 436.0 |
| Total (1 to 6) | 9.6 | 25.0 | 72.8 | 440.5 | 808.1 |

(US \$ million)

| Purpose | 2008-09 | | | | | | | | | | | |
|-----------------------------------|-------------|-------------|-------------|-------------|--------------|-------------|-------------|-------------|-------------|-------------|-------------|--------------|
| | April | May | June | July | August | September | October | November | December | January | February | March |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 1. Deposit | 3.4 | 3.0 | 4.1 | 2.3 | 2.6 | 1.6 | 1.2 | 1.4 | 1.6 | 1.7 | 1.8 | 5.7 |
| 2. Purchase of immovable property | 7.7 | 7.0 | 6.5 | 5.7 | 4.6 | 5.7 | 3.1 | 2.6 | 2.5 | 2.6 | 2.7 | 5.2 |
| 3. Investment in equity/debt | 13.3 | 13.7 | 14.9 | 12.5 | 12.7 | 9.8 | 8.7 | 12.4 | 11.2 | 10.4 | 6.8 | 25.0 |
| 4. Gift | 8.8 | 10.9 | 10.2 | 12.7 | 16.0 | 7.9 | 8.6 | 23.2 | 9.7 | 7.6 | 8.5 | 8.9 |
| 5. Donations | 0.2 | 0.1 | — | 0.2 | 0.2 | — | 0.1 | 0.2 | — | 0.1 | 0.1 | 0.2 |
| 6. Others** | 17.1 | 18.5 | 20.5 | 27.4 | 123.6 | 26.0 | 19.2 | 19.0 | 32.7 | 33.1 | 19.3 | 79.6 |
| Total (1 to 6) | 50.5 | 53.2 | 56.2 | 60.8 | 159.7 | 51.0 | 40.9 | 58.8 | 57.7 | 55.5 | 39.2 | 124.6 |

(US \$ million)

| Purpose | 2009-10 |
|-----------------------------------|-------------|
| | April |
| 1 | 2 |
| 1. Deposit | 2.4 |
| 2. Purchase of immovable property | 4.2 |
| 3. Investment in equity/debt | 12.6 |
| 4. Gift | 13.6 |
| 5. Donations | 0.1 |
| 6. Travels | 1.4 |
| 7. Maintenance of close relatives | 10.5 |
| 8. Medical Treatment | 1.3 |
| 9. Studies Abroad | 6.1 |
| 10. Others | 5.9 |
| Total (1 to 6) | 58.1 |

— : Not available.

** : Include items such as Education, Tours and Travels.

Notes : (i) The data from 2004 to 2007 are on calendar basis.

(ii) Under Liberalised Remittance Scheme (LRS), currently, the residents are permitted to remit up to an amount of US \$ 2,00,000 per financial year (April-March) for any permitted current or capital account transactions or a combination of both with effect from September 26, 2007. The LRS Scheme was introduced in February 2004 to facilitate resident individuals to freely remit up to US \$ 25,000 per calendar year, which was enhanced to US \$ 50,000 per financial year in December 2006; to US \$ 1,00,000 per financial year in May 2007; and to US \$ 2,00,000 per financial year in September 2007.